

**SUPREME COURT OF INDIA**

**Re: Appointment of Mr. Justice R.S. Chauhan as Chief Justice in Telangana High Court.**

Office of the Chief Justice of the Telangana High Court, which has recently been constituted as separate High Court for the State of Telangana, has been lying vacant for some time. Therefore, appointment to that office is required to be made.

Mr. Justice R.S. Chauhan is the senior-most Judge from Rajasthan High Court and at present is functioning in Telangana High Court as Acting Chief Justice. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice R.S. Chauhan is suitable in all respects for being appointed as Chief Justice of the Telangana High Court. The Collegium resolves to recommend accordingly.

( Ranjan Gogoi ), C.J.I.

( S.A. Bobde ), J.

( N.V. Ramana ), J.

New Delhi,  
May 10, 2019.